

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-565**  
IB-742/ND/2020

**IN THE MATTER OF:**

AO "Metallon"

Vs.

Mittal Pigments Pvt. Ltd.

....Applicant

.....Respondent

**SECTION**

U/s 9 of IBC Code, 2016

**Order delivered on 14.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Siddharth Chechani

For the Respondent

:

**ORDER**

Due to paucity of time, list on 25.02.2021.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**